

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD**

OA/20/517/2016

Date of Order: 20.08.2018

Between:

D. Raja Prasanna Kumar,
S/o. D. Chennaiah,
Aged about 32 years,
Working as Postal Assistant,
Head Post Office,
Kandukur – 523 105,
Prakasam Division,
District Prakasam, A.P.

... Applicant

AND

1. The Union of India rep. by
The Director General, Posts,
Department of Posts, Govt. of India,
New Delhi – 1.
2. The Chief Postmaster General,
A.P. Circle,
Hyderabad.
3. The Postmaster General,
Vijayawada Region,
Vijayawada.
4. The Director of Postal Services,
O/o the Postmaster General,
Vijayawada Region,
Vijayawada, A.P.
5. The Senior Superintendent of Post Offices,
Prakasam Division,
Ongole, District Prakasam, A.P.

.....Respondents

Counsel for the Applicant : Dr. A. Raghu Kumar
Counsel for the Respondent : Mr. M. Venkata Swamy, Addl. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER
THE HON'BLE MRS. NAINI JAYASEELAN,ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member }

Both side counsel present.

2. Learned counsel appearing for the Applicant seeks permission to withdraw the O.A. He is permitted to do so. The O.A. is dismissed as withdrawn. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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